

ITEM NO.22

COURT NO.1

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 4347/2022

(Arising out of impugned final judgment and order dated 23-02-2022 in WA No. 1698/2021 passed by the High Court Of Kerala At Ernakulam)

DR. PREMACHANDRAN KEEZHOTH & ANR.

Petitioner(s)

VERSUS

THE CHANCELLOR KANNUR UNIVERSITY & ORS.

Respondent(s)

(IA No. 35569/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 15-09-2023 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Dama Seshadri Naidu, Sr. Adv.
Mr. George Poonthottam, Sr. Adv.
Mr. Atul Shankar Vinod, Adv.
Mr. M. P. Vinod, AOR

For Respondent(s) Mr. Venkita Subramoniam T.R, AOR

Mr. R. Venkataramani, AG
Mr. K.K. Venugopal, Sr. Adv.
Mr. Nishe Rajen Shonker, AOR
Mrs. Anu K Joy, Adv.
Mr. Alim Anvar, Adv.

Mr. Shailesh Madiyal, AOR
Mr. Vaibhav Sabharwal, Adv.
Mr. Akshay Kumar, Adv.

**Mr. Rajan Parmar, Adv.
Ms. Divija Mahajan, Adv.**

**Mr. Basavaprabhu S. Patil, Sr. Adv.
Mr. Anirudh Sanganeria, AOR
Mr. Samarth Kashyap, Adv.**

**UPON hearing the counsel the Court made the following
O R D E R**

On the request made by the Attorney General for India, list the Special Leave
Petition on 22 September 2023.

**(GULSHAN KUMAR ARORA)
AR-CUM-PS**

**(RENU BALA GAMBHIR)
COURT MASTER (NSH)**